

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.30 of 2011

Dated: 12th January, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

D.P.S.C. Ltd

...Appellant(s)

Versus

West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s):

Mr. Atul S. Mathur
Mr. Aseem Chaturvedi

Counsel for the Respondent(s):

Mr. C.K. Rai for WBERC

ORDER

Learned counsel for both the parties seeks some more time to file written submission. So, the appellant is directed to file written submission on or before 6th February, 2012

Post the matter on **6th February, 2012 at 2.30 p.m.** for reporting compliance.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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